(Storage Control) (Amendment) Order, 1986.

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[Placed in Library. See No. LT-3234/86]

Report and Account_S (1985-86) of the National Aluminimum Company Limited, Bhubaneswa_r and related papers.

THE MINISTER OF STATE IN THE DEPARTMENT OF MINES IN THE MINISTRY OF STEEL AND MINES (SHRIMATI RAM DULARI SINHA): Sir, I beg to lay on the Table, under sub-section (1) of section 619A of the Companies Act, 1956, a copy each (in English and Hindi) of the following papers:---

(i) Fifth Annual Report and Accounts of the National Aluminium Company Limited, Bhubaneswar, for the year 1985-86, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(ii) Review by Government on the working of the Company.

[Placed in Library. See No. LT-3260|86 for (i) and (ii)].

- I. Report and Accounts (for the year ended the 30th September, 1984) of the Andhra Pradesh State Agro Industries Development Corporation Limited, Hyderabad and related papers.
- II. Report and Accounts (1983-84) of the Karnataka Agro Industries Corporation Limited, Bangalore and related papers
- III. Fertilizer (Contract) (Third Amendment) Order, 1986.

THE MINISTER OF STATE IN THE DEPARTMENT OF FERTILI-ZER IN THE MINISTRY OF AGRI-CULTURE (SHRI R. PRABHU): Sir, I beg to lay on the Table—

I. (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) (a) Sixteenth Annual Report and Accounts of the Andhra Pradesh State Agro Industries Development Corporation Limited, Hyderabad, for the year ended the 30th September, 1984, together with Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Corporation. [Placed in Library. See No. LT-3263[86 for (a) and (b)].

(ii) (a) Seventeenth Annual Report and Accounts of the Karnataka Agro Industries Corporation Limited, Bangalore, for the year 1983-84, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon;

(b) Review by Government on the working of the Corporation.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-3262 86 for (a) and (b)].

II. A copy (in English and Hindi) of the Ministry of Agriculture (Department of Agriculture and Cooperation) Notification G.S.R. No. 1160(E), dated the 21st October, 1986, publishing the Fertiliser (Control) (Third Amendment) Order, 1986, under sub-section (6) of Section 3 of the Essential Commodities Act, 1955. [Placed in Library. See No. LT.3261/86].

MESSAGE FROM THE LOK SABHA The Dock Workers (Safety, Health and Welfare) Bill, 1985 SECRETARY-GENERAL: Sir, I

have to report to the House the following message received from the Lok Sabha signed by the Secretary General of the Lok Sabha:

"In accordance with the provisions of Rule 101 of the Rules of Procedure and Conduct of Business in the Lok Sabha, I am directed to inform you that the following amendments made by Rajya Sabha in the Dock Workers (Safety, Health and Welfare) Bill, 1985, at its sitting held on 10th November, 1986, were taken into consideration and